

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 185/15	TP 19/17	Hearing	433(e) / 433(f)	Phoenix Arc Pvt. Ltd. Vs Lakshmi Brooke Coffee Hosts Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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ORDER

Counsel for petitioner is absent. No representation for petitioner. Petitioner is also called absent. Notice not collected from the Registry for service on Respondent. Further, Counsel for petitioner has not complied the relevant provisions of Rules framed under I & B code which applicable to the facts of this case. Even on last hearing Counsel for petitioner is also absent. It is 2nd time Counsel for petitioner is absent. The notice issued to Respondent returned with endorsement 'left' Therefore petitioner is directed to file correct address of the Respondent to issue notice. If petitioner does not comply further orders will be passed.

List it on 21/06/2017.

Member (J)

Member (T)